

**Central Administrative Tribunal
Jammu Bench, Jammu**



**TA No.6148/2020
SWP No.2541/2011**

This the 10th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Jang Bahadur Singh, S/o Late Beant Singh, R/o Nowpora Jagir, Baramulla,
age 57 years.

...Applicant

(By Advocate: Ms. Rukaya Siddiqui)

VERSUS

1. State of J&K through Commr/Secretary to Govt. Consumer Affairs & Public Distribution Department, Civil Sectt. Jammu/Srinagar.
2. Director, Consumer Affairs & Public Distribution Department.
3. Mohammad Ashraf, Joint Director (Adm), Consumer Affairs & Public Distribution Department, Srinagar.

...Respondents

(By Advocate: Sh. Rajesh Thappa, Dy. Advocate General)

ORDER (Oral)

Justice L. Narasimha Reddy:

It is represented by Ms. Rukaya Siddiqui, the learned counsel for applicant, that the T.A. has become infructuous in view of certain subsequent developments in the case.

2. The TA is accordingly dismissed as infructuous. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/sd/dsn/sunil/